

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 30-07-2020.

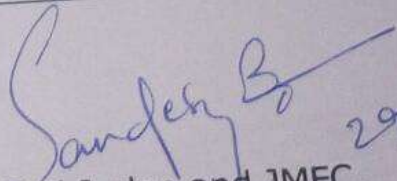
MORNING SESSION (HEARING)	
Case No.	Plaintiff/Defendants Name
1. O.S. 219/18	Ravi V/s Basamma
2. O.S. 318/20	Muniakkayamma V/s Muniyamma
3. O.S. 483/16	Sridhar V/s Narayanaswamy
4. O.S. 770/19	Muniyappa V/s Nanjappa
5. O.S. 955/19	Jayarama V/s Radha
6. O.S. 811/14	R.Anitha V/s Anjinappa
7. O.S. 959/19	Muniraju V/s Munishamappa
8. O.S. 2160/06	M.Kumar V/s Munikrishnappa
9. O.S. 146/07	Srinivas Gowda V/s B.K.Muniyappa
10. O.S. 1811/06	Venkatamma V/s Janaki
AFTERNOON SESSION (Hearing)	
Case No.	Plaintiff/Defendants Name
11. O.S. 353/18	Chandramma V/s Babu
12. O.S. 498/18	Rathnamma V/s Ashwathamma
13. O.S. 285/11	Hanumakka V/s The State of Karnataka
14. O.S. 697/13	Master Uday V/s Chikkamariyappa
15. O.S. 306/16	Kempanna V/s Pillappa
16. O.S. 286/11	S.R.Setty V/s The State of Karnataka
17. O.S. 559/16	Ravichandra V/s Venkatappa
New Suits Plaintiff/Defendants Name	
18. O.S. 485/20	B.M.Kempegowda since dead by LRs V/s Venkatasamappa
19. O.S. 488/20	Lalithamma V/s Puttaraju.R
20. M.C. 27/20	Magesh.R V/s NIL

(PATIL HARISH RANGANAGOWDA)
I Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 30-07-2020

MORNING SESSSION CIVIL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. O.S.347/2009	<u>NEW SUIT</u> 1. O.S.303/2020 2. O.S.305/2020
<u>NEW SUIT</u> 2. O.S.297/2020 3. O.S.299/2020 4. O.S.301/2020 5. PCR.147/2020 6. PCR.148/2020 7. PCR.150/2020 8. PCR /2020 (MURTHY 9. PCR /2020 (GANGADHAR	<u>CRIMINAL</u> 3. C.C.3414/2020 4. C.C.3478/2020 5. C.C.3456/2020 6. C.C.3394/2020 7. PCR /2020 (JAYARAM
<u>ORDERS</u> 10.O.S.253/2010	<u>SETTLEMENT</u> 8. O.S.145/2015 9. C.C.2829/2018
	<u>HEARING</u> 10.O.S.295/2020


Prl. Civil Judge and JMFC,
Devanahalli. 29/7/2020

NOTE: All the advocates are requested to strictly follow SOP dated 24-07-2020 issued by the Hon'ble High Court of Karnataka.